

**GOVERNMENT OF INDIA  
SHIPPING  
LOK SABHA**

UNSTARRED QUESTION NO:2960

ANSWERED ON:12.12.2011

CABOTAGE LAW

Gowda Shri D.B. Chandre;Kodikunnil Shri Suresh;Thomas Shri P. T.

**Will the Minister of SHIPPING be pleased to state:**

- (a) whether the Government proposes to amend the existing Cabotage Law for the smooth functioning of the Vallarpadam International Container Terminal in Kerala;
- (b) if so, the details thereof;
- (c) whether the Government has received any representation in this regard; and
- (d) if so, the reaction of the Government thereto and the present status so far?

**Answer**

MINISTER OF SHIPPING (SHRI G.K. VASAN)

(a) & (b): Implementation of Cabotage Practices is under examination of the Government.

(c): Yes, Madam.

(d): As mentioned against parts (a) and (b) above, implementation of Cabotage Practices is under examination of the Government.